

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2017
IA(I.B.C)/1314(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mr. Prakash Thakkar, Adv.] For the Applicant

O R D E R

1. Ld.Counsel for the applicant present.
2. **IA(I.B.C)/1314(KB)2024**-Registry is directed to issue notice to the Liquidator on consideration of the claim of the applicant in view of the previous orders in the matter and to file report on the next date of hearing.
3. Post the matter on **12/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**